

(c) A sum of Rs. 37 56 crore have been released during the last four years under revamped Central Road Funds (CRF) Scheme in Kerala

(d) and (e) The works on Calicut bypass Phase-III on NH-17 and Alappuzha bypass Phase-II on NH-47 have been taken up. These are scheduled to be completed by March 2006 and June 2007 respectively

Contractors working on Highways

2512. SHRI V HANUMANTHA RAO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that contractors are supposed to display their names, addresses, ownership details and the cost of contract including the phone numbers of the offices all along the highways where they undertake work,

(b) whether it is a fact that this demand was made by social activists two years ago to the NHAI in interest of transparency and knowledge,

(c) the objections of the NHAI is not agreeing to this demand;

(d) what would NHAI gain by not allowing the public to know who the contractors are and what is the cost of the work and what they are supposed to do, and

(e) the steps proposed to be taken to concede to the demand?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA) (a) to (e) As per Ministry's guidelines, display boards are to be fixed on either end of the project containing the information regarding cost, year of sanction and length of the project. However, in addition, National Highways Authority of India (NHA) also displays the name, telephone number and other details of the contractors and the consultants on its website (www.nhai.org) in the interest of transparency and the knowledge of general public

Damage of NH-31 and NH-107 due to floods

†2513 SHRI VIDYA SAGAR NISHAD. Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government are aware that NH-31 (Bildor Division)

† Original notice of the question was received in Hindi

and NH-107 (Mahesh Khunt to Mali Chowk) in Khagaria district in Bihar have been damaged due to floods; and

(b) if so, the steps being taken by Government to reconstruct the highways and by when it would be reconstructed and made operational?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA): (a) The stretches from Mahesh Khunt to Mali Chowk on NH-107 and on NH-31 in Khagaria district have been damaged at various locations due to recent floods.

(b) In Khagaria district, temporary restoration work on the stretch of NH-31 has already been taken up by the Road Construction Department, Bihar. Restoration work in Mahesh Khunt- Mali Chowk section of NH-107 would be possible and National Highway made operational only after the floodwater recedes. For flood damage repair works on various National Highways in Bihar, Rs. 5.00 crore has been released to Bihar Government.

Roads in Bastar

†2514. SHRI RAMADHAR KASHYAP: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the State Government has sent a proposal for the development of roads under Bastar Development Programme in Chhattisgarh;

(b) whether a proposal to connect Bastar with Vishakhapatnam is also pending with Government; and

(c) if so, the details thereof and the action taken thereon so far?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA): (a) This Ministry is responsible for development and maintenance of National Highways. No proposal has been received for development of roads under Bastar Development Programme in this Ministry.

†Original notice of the question was received in Hindi.